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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No.127/NCLT/AHM/2017  
CA (CAA) No.98/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

Name of the Company: Cee Cee Engineering Industries Pvt. Ltd.  
Rajratan Global Wire Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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| 1. | Manju Mundra | PCS | Petitioner<br>Companies |  |
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| 2. |  |  |  |  |
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**ORDER**

Learned PCS Ms. Manju Mundra i/b Manju Mundra & Co. present for Petitioners.

Proof of service of notice of date of hearing on Statutory authorities filed.

Proof of publication filed.

No representation received from public.

Heard arguments of Learned PCS for petitioner.

Order reserved.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 12th day of January, 2018.



**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**